Statement-II

Details of cost norms and pattern of assistance

| Sl. | Markets | Cost Norms | Pattern of assistance |
|-----|--|---------------------------|--|
| No. | | | |
| 1. | Terminal Markets | ₹ 150.00 crore/project | 25% to 40% (limited to ₹ 50.00 crore) as Public-Private Partnership mode through competitive bidding, in accordance with operational guidelines issued separately. |
| 2. | Wholesale Markets | ₹ 100.00 crore/project | Credit linked back-ended subsidy @ 25% of the capital cost of project in general areas and 33.33% in case of Hilly and Scheduled areas, per beneficiary. |
| 3. | Rural Markets/ Apni Mandies/ Direct Markets | ₹ 25.00 lakh | Credit linked back-ended subsidy @ 40% of the capital cost of project in general areas and 55% in case of Hilly and Scheduled areas, per beneficiary. |
| 4. | Retail Markets/ Outlets (Environmentally controlled) | ₹ 15.00 lakh/ unit | Credit linked back-ended subsidy @ 35% of the capital cost of project in general areas and 50% in case of Hilly and Scheduled areas, per beneficiary. |

Allowing foreign fishing trawlers into Indian waters

- 519. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government plans to allow foreign fishing trawlers into Indian waters;
- (b) if so, the reasons therefor keeping in view the resistance from traditional fishermen; and
- (c) the steps taken by Government to protect the interests of traditional Indian fishermen and other affected sections and also to drop the plan to allow foreign fishing trawlers into Indian waters?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (DR. SANJEEV KUMAR BALYAN): (a) to (c) There is no plan to allow any foreign fishing trawlers into Indian waters. However, the steps taken by the Government to promote fisheries development in the country include:—

- (i) Implementing and providing assistance to the fishermen through the Plan Schemes of the Department like Development of Marine Fisheries, Infrastructure and Post Harvest Operations, Development of Inland Fisheries and Aquaculture and National Scheme of Welfare of Fishermen.
- (ii) National Fisheries Development Board (NFDB) also provides financial assistance to fishermen for aquaculture, mariculture, domestic marketing, training etc.
- (iii) To promote overall growth and development in the fisheries sector in the country, the Government has announced a Blue Revolution.
- (iv) Government has exempted traditional non-motorised units from the uniform fishing ban imposed in the Indian Exclusive Economic Zone (EEZ) beyond territorial waters during the current year.
- (v) Consultation with State Governments and other stakeholders.

Benefits of Government schemes to tenant farmers

- 520. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government is aware that a large number of tenant farmers, who obtain land on lease for cultivation, are not entitled for farm loan, Kisan Credit Cards and other relief packages such as crop insurance etc., if so, the details thereof along with the reasons therefor; and
- (b) the corrective steps taken by Government to ensure that benefits of various Government Schemes are available to tenant farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) According to the Agriculture Census 2010-11, the number of tenant farmers in the country is estimated to be more than 28 lakhs. To provide loans to landless farmers such as tenant farmers, oral lessees, share croppers, etc., National Bank for Agriculture and Rural Development (NABARD) has developed a credit product *i.e.* Joint Liability Groups (JLGs), which is an informal group of farmers comprising of 4-10 individuals coming together for the purpose of availing bank loan against mutual guarantee. JLGs undertaking farming activities are extended the benefit of interest subvention on crop loan availed by them. As announced in the Union Budget for 2014-15, NABARD has advised all the States/Union Territories the target for financing five lakh Joint Liability Groups of Bhoomi Heen Kisan through banks. Under Kisan Credit Card Scheme guidelines, tenant farmers, oral lessees, share croppers, Self Help Groups